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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-165/2013/ 2306 /A

From:- Shri Robin Phukan
Registrar (Vigilance)
Gauhati High Court
Guwahati

To

- (i) **The Registrar,
Gauhati High Court,
Kohima Bench, Kohima / Aizawl Bench, Aizawl**
- (ii) **The Joint Registrar,
Gauhati High Court,
Itanagar Bench, Naharlagun.**

Dated- Guwahati, the 21st April, 2014

Sub:- Circular issued by the Hon'ble Gauhati High Court vide No. HC.VII-165/2013/5811/A, dated 26th June, 2013 &

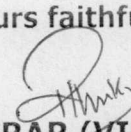
This Registry's letter No. HC.VII-165/2013/1469/A, dated 12th March, 2014

Sir,

With reference to the subject cited above, I am directed to request you to inform the District & Sessions Judges & the Chief Judicial Magistrates of your State that Hon'ble the High Court has been pleased to **allow a further period of 30 Days (from the date of issue of this letter) to prepare the Registers, in the prescribed format, as per the Circular under reference.**

This is for favour of your kind information and necessary action.

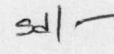
Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2013/ 2307 - 2313 /A, Dated- 21.04.2014

Copy forwarded for information and necessary action to :-

1. The Registrar (Admn. / Judl.) Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
4. The OSD-cum-Joint Director (Officiating), Judicial Academy, Assam.
5. **The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.**
6. The C.A. to the Registrar General / Registrar (Vig.), Gauhati High Court, Guwahati.
7. Office File.


REGISTRAR (VIGILANCE)